- (b) the number of mines given to OMC Ltd. and private industrial houses;
- (c) the quantity of chromite ore produced by the private mine owners and their total sale;
- (d) whether it is a fact that the private mine owners have sold more than what they have produced and if so, the details thereof, owner-wise; and
 - (e) the locations from where this chromite ore has been obtained?

THE MINISTER OF MINES (SHRI B.K. HANDIQUE): (a) As per National Mineral Inventory as on 1.4.2005, prepared by Indian Bureau of Mines, out of the 89 chromite deposits located in various parts of the country, 35 deposits are in Orissa.

- (b) As per available information, 29 mining leases granted/executed for chromite as on 31.3.2008. During 2008-09, there were 22 mines which have reported production. Out of which 5 mines were with OMC Ltd. and 14 mines were with the private industrial houses.
- (c) As per available information, out of the 2.57 million tonnes chromite production reported by private mine owners during 2008-09, 2 million tonnes was dispatched for domestic use and 0.28 million tonne was exported.
- (d) No reports on selling more chromite ore than produced by the private mines have come to the notice of the Government.
 - (e) Does not arise in view of (d) above.

Stag against mining activities

†1912. SHRI SHREEGOPAL VYAS:

SHRI RUDRA NARAYAN PANY:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of MINES be pleased to state:

- (a) the number of mines where excavation work has been stopped on the orders of courts;
- (b) the conditions required to be fulfilled to resume excavation work; and
- (c) the details of efforts being made to resume the excavation work, State-wise?

THE MINISTER OF MINES (SHRIB.K. HANDIQUE): (a) and (b) As per available information:

- (i) vide Supreme Court order dated 19.2.2010, 157 mines in Aravalli hills of Rajasthan have been restrained from mining till further orders. The matter is sub-judice.
- (ii) In Haryana all mining operations have been closed since 1.3.2010.

[†] Original notice of the question was received in Hindi.

(c) At a request from the State Government of Haryana, the Supreme Court vide its orders dated 8.10.2009 had permitted the State Government of Haryana to allow mining of minor mineral (construction material) over an area of 600 hectares in the district of Faridabad subject fulfilment of conditions including commencement of restoration/rehabilitation work. State Government of Haryana has notified a Scheme of Mining in compliance with the directions of the Hon'ble Supreme Court for resuming mining. However, mining has not begun.

1913. The Question was cancelled

Targets and Outlays for minorities

1914. SHRI ABDUL WAHAB PEEVEE: Will the Minister of MINORITY AFFAIRS be pleased to state the status of 15 per cent of targets and outlays for minorities under various schemes of Ministries/Departments under Prime Minister's new 15 point programme for the welfare of minorities?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): The Prime Minister's New 15 Point Programme for the Welfare of Minorities, announced in June, 2006, provides that, wherever possible, 15% of targets and outlays under various schemes included in the programme, which are amenable to earmarking, should be earmarked for minorities. Targets and outlays have been earmarked for minorities since 2007-08. The status of implementation of various schemes included in the Prime Minister's New 15 Point Programme for the Welfare of Minorities is given in the Statement (See below). This is also available on the Ministry's website www.minorityaffairs.gov.in

Statement

Targets and achievements for 2007-08, 2008-09 and 2009-10 for schemes included in the PM's new 15 point programme for the welfare of minorities

SI.	Physical Name of the Scheme and	2007-08		2008-09	2009-10		
No.		Target for	Achieve- ment	Target for	Achieve- ment	Target for	Achieve- ment
		concerned					
1	2	-3	4	5	6	7	8
1.	Operationalisation	25165	21014	Scheme	20-0	37672	1127 (of 8
	of anganwadi centres			under			States) (upto
	Ministry of Women &	modification 31.12.2009)					
	Child Development	Target not fixed					
2.	Sarva Shiksha						
	Abhiyan (SSA):						
	Deptt. of School						
	Education & Literacy						